

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

IVN.P No. 4/2018 & MA 26/2018 & 28/2018
in CP 1061/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Mr. Rajendra K. Bhhuta
v/s.
Guruashish Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

List these Applications (MA 26/2018 & MA 28/2018) on 9.02.2018 with a direction to Resolution Professional as to whether to issue notice to MHADA about the next date of hearing or to file proof of service showing serving notice upon MHADA reflecting this matter has been posted today for hearing on the application placed by the Resolution Professional.

List these applications for hearing on **09.02.2018**.

In view of the application filed by one of the Financial Creditors, for the Resolution Professional having come forward for rescheduling the meeting proposed to be held today to some other date, this Bench hereby directs the Resolution Professional to reschedule this meeting to any date after 14.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)